

† [CRASH PROGRAMME FOR
AGRICULTURE]

305. SHRI N. K. SHEJWALKAR ;
SHRI PREM MANOHAR :
SHRI D. THENGARI :
SHRI LAL K. ADVANI :
SHRI J. P. YADAV :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Institutes of the Indian Council of Agricultural Research have prepared a 'crash programme' for agriculture ;

(b) the names of the crops which have been included in this programme; and

(c) the details of the programme and the progress that has so far been made in this direction ?]

कृषि मंत्रालय में राज्य मंत्री (श्री आण्णासाहेब शिन्दे) : (क) जी नहीं ।

(ख) प्रश्न नहीं होता ।

(ग) प्रश्न नहीं होता ।

† [THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) No, Sir.

(b) Does not arise.

(c) Does not arise.]

TRIBAL DEVELOPMENT BLOCK FOR
MADHYA PRADESH

306. SHRI RAM SHAI :
SHRI BALRAM DAS :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether at the instance of the Government of India the Government of

Madhya Pradesh had proposed 75 tribal development blocks in addition to blocks already existing, and out of these, ten blocks were sanctioned during the year 1966-67;

(b) whether it is also a fact that later on this allotment was cancelled and Government of India decided that no more blocks would be opened during the Fourth Plan period;

(c) whether in view of the special responsibilities on them in upliftment of tribals and tribal areas the Government of India propose to re-consider this policy and sanction the 76 additional blocks; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) Yes, Sir.

(b) to (d) With the commencement of the Fourth Plan in 1969-70, it was decided that the available resources during the Fourth Five Year Plan should be utilised in the existing T. D. Blocks by extending the total life from 10 years to 15 years by incorporating a new stage III with an additional allotment of Rs. 10 lakhs per block. In view of the creation of stage III of T.D. Blocks, it was decided that no new T.D. Blocks would be opened during the Fourth Plan period.

मध्य प्रदेश सरकार को दूध के पाउडर
की सप्लाई

307. श्री राम सहाय :

श्री बलराम दास :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार से दूध के पाउडर की सप्लाई की कोई मांग प्राप्त हुई है और यदि हां तो यह कब प्राप्त हुई थी;

(ख) यह माग कहा तक पूरी की जा चुकी है, और

(ग) इस माग को पूर्णरूप से पूरा न करने के क्या कारण हैं और शेष माग के कब तक पूरा कर दिए जाने की आशा है ?

†[SUPPLY OF MILK POWDER TO
MADHYA PRADESH

307. SHRI RAM SAHAI :
SHRI BALRAM DAS

Will the Minister of AGRICULTURE be pleased to state

(a) whether any demand for the supply of milk powder has been received from the Government of Madhya Pradesh, and if so, when it was received,

(b) the extent to which the demand has already been met, and

(c) the reasons for not meeting the demand fully, and by when the balance of the demand is expected to be met ?]

कृषि मंत्रालय में राज्य मंत्री (प्रो० शेर सिंह) (क) जी हा। पशुचिकित्सा सेवा निदेशालय, मध्य प्रदेश से 1971-72 के दौरान 155.145 मीटरी टन आयातित स्किम दुग्ध चूर्ण के आवंटन के लिए नवम्बर, 1970 में एक माग प्राप्त हुई थी। बाद में निदेशालय ने स्वयं ही इस माग को कम करके 120 मीटरी टन कर दिया था।

(ख) 100 मीटरी टन।

(ग) शेष 20 मीटरी टन की मात्रा मार्च, 1972 के अन्त तक विदेश से आने वाले माल से सप्लाई की जाएगी।

†[THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE

(PROF. SHER SINGH) (a) Yes, Sir A demand for allotment of 155 145 tonnes of imported skim milk powder during 1971-72 was received from the Directorate of Veterinary Services, Madhya Pradesh in November, 1970 This demand was subsequently reduced by the Directorate itself to 120 tonnes,

(b) 100 tonnes.

(c) The balance quantity of 20 tonnes will be supplied from an incoming shipment by the end of March, 1972]

RECRUITMENT OF SEAMEN

308 SHRI KALYAN ROY : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state

(a) whether Government's attention has been drawn to the reported demonstration of Indian seamen at Calcutta against the recruitment of fewer seamen for the latest vessel of Messrs India Steamship Co Ltd ,

(b) if so, the details thereof, and

(c) whether the Manning scale rules for the seamen under the Merchant Shipping Act, 1958, has been introduced, and if not, the reasons thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) .

(a) and (b) There was no demonstration of Indian Seamen at Calcutta. Only four seamen out of forty two seamen called for signing on 'Indian Venture' in January 1972 had raised individual objection to lesser complement being signed on the above vessel The position was satisfactorily explained to the crew members and all the forty two seamen were signed on the ship.

(c) The manning scale for the seamen for different classes of ships, under the Merchant Shipping Act, 1958 has not so far been prescribed The reason is that the manning scale is fixed by bilateral negotiation between shipowners and the recognised